

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4508
TO BE ANSWERED ON 14.12.2016**

VACANT LAND TO FARMERS

**†4508. SHRI LAXMAN GILUWA:
SHRI PINAKI MISRA:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the acreage of surplus railway land for which licence has been given under 'grow more foodgrains' schemes in the country, zone-wise;**
- (b) whether only railway employees are given license under grow more foodgrain scheme;**
- (c) if so, the reasons therefor;**
- (d) the remedial measures taken by the Government in this regard so that poor and landless agricultural labourers may also take the benefit of the scheme; and**
- (e) the details of the success achieved by way of the aforesaid remedial measures?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4508 TO BE ANSWERED IN LOK SABHA ON 14.12.2016 REGARDING VACANT LAND TO FARMERS

(a) to (e): The vacant Railway land is given on license to Railway employees working in Group 'C' and 'D' category under Grow More Food (GMF) scheme. As per the extant policy, licensing of Railway land to private parties/persons for the purposes not connected with Railway working is not permitted. Zone wise details of land under Grow More Food scheme as on 31.03.2016 are as under:-

Zonal Railway	Area under GMF (in acres)
Central	733.83
Eastern	626.73
East Central	2309.25
East Coast	440.51
Northern	1233.55
North Central	162.18
North Eastern	15.00
Northeast Frontier	2473.55
North Western	0.00
Southern	265.39
South Central	2.47
South Eastern	0.00
South East Central	371.32
South Western	0.00
Western	108.45
West Central	116.93
Total	8859.18
